

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 282 OF 2016 &
APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016
APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016
APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017
APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017**

Dated : 16th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matters of:

APPEAL NO. 282 OF 2016

M/s. Lord Chloro Alkali Ltd.

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashwin Ramanathan
Mr. Utkarsh Singh h/f
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2 to 4

APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016

Rajasthan Steel Chambers

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashwin Ramanathan
Mr. Utkarsh Singh h/f
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2 to 4

APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016

Rajasthan Textile Mills Association **Appellant(s)**
Versus
Rajasthan Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashwin Ramanathan
Mr. Utkarsh Singh h/f
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2 to 4

APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017

Ambuja Cement Ltd. **Appellant(s)**
Versus
Jaipur Vidyut Vitran Nigam Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-1 to 3

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017

J.K. Cement Works **Appellant(s)**
Versus
Jaipur Vidyut Vitran Nigam Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-1 to 3

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

ORDER

List this batch of Appeals for further hearing on **21.05.2019**, as agreed by the learned counsel for the Appellants and the Respondents.

(Ravindra Kumar Verma)
Technical Member

mk/bsn

(Justice Manjula Chellur)
Chairperson